

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.219
Appeal/32(AHM)2022

Proceedings under Section 59 Co. Act, 2013

IN THE MATTER OF:

Nishita Popatbhai Patel
V/s
Tejnish Agro Pvt Ltd & Ors

.....Applicant

.....Respondent

Order delivered on: 11/07/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Dhairya Patel, Adv. for Mr. Aditya J Pandya Adv.
For the Respondent : Mr. Mohammed Arkam G Shaikh, Adv.

ORDER

Ld. Counsel for the applicant seeks adjournment. Parties are directed to file written submissions not more than two to three pages within two weeks.

List for further consideration on 29.08.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)